

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.05.2024

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3626 of 2024 in Restoration Application No. ___ of 2024 in Comp. App. (AT) (Ins) No. 753 of 2022	Shubhra Gupta Vs. Value Infracon India Pvt. Ltd.	Yogesh Sharma
2.	I.A. No. 3723 of 2024 in Restoration Application No. ___ of 2024 in Competition App. (AT) No. 33 of 2022	Klassy Enterprise through Venkatesh Ramlal Darak Vs. Competition Commission of India & Ors.	Pawan Reley
3.	I.A. No. 3727 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 541 of 2022	Rajiv Sharma Vs. Deepak Gupta & Anr.	Lalit Mohan
4.	I.A. No. 3843 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1243 of 2022	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorised Representative For Class of Creditors)	Gaurav Gambhir

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